

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5-02-2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S.VENKATESH & ANOTHER
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) Sandeep Kumar for Respondents
for Hari Shankar Marri
2. H. Karthik Sastri
P. Rajasi
C. Susey
Compl for Petitioner
for

ORDER

Counsels for both the sides are present; prayed for time to make final submissions.

At request, time is enlarged. Put up on 19.03.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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